

Minutes of EXIM Facilitation Committee (EFC) meeting No. 06/AM-18 dated 21.9.2017 for import of restricted items

Meeting No. 06 of AM-18 of EXIM Facilitation Committee (EFC) was held on 21.9.2017 at 11:00 a.m. in Room No. 4, H-Wing, Udyog Bhawan, New Delhi under the chairmanship of Shri K.C. Rout, Additional Director General of Foreign Trade to consider the applications for import of restricted items.

2. The following members attended the meeting:

- (i) Shri K.K. Tiwari, Industrial Adviser, Min. of Heavy Industry
- (ii) Shri S.K. Bhatnagar, Deputy Industrial Adviser, Min. of Steel
- (iii) Shri S.P. Roy, Jt. DG, DGFT
- (iv) Shri Rajesh Malhotra, Dy. DG, DGFT
- (v) Shri Abdul Sadiq Khan, FTDO, DGFT

3. The total number of cases considered in the meeting was 261. The Committee approved 30 cases and rejected 4 cases. Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee. The case recommended for approved in Part 12 will be submitted for approval of the Director General of Foreign Trade under Parra 2.20 of Foreign Trade Policy 2015-20.

4. The Regional Authorities of DGFT are required to issue import authorizations as mentioned below the cases which have been approved by the Committee. The enclosures, wherever required will be sent by DGFT (Hqrs) by e-mail/post (if enclosures are not received within one week of uploading the minutes on DGFT website, the Regional Authority may kindly remind DGFT (Hqrs) by e-mail on import-dgft@nic.in). The Regional Authorities must issue the import authorizations with the conditions as indicated and after obtaining the requisite application fees from the applicants. They must also cross-verify the details mentioned in the import authorization with that as stated in the ANF-2M submitted by the applicant. DGFT (Hqrs) will not send separate import permission letters.

Sl. No.	Name of the applicant and file No.	Date of receipt of application	Item for import	CIF value (Rs. lakh)	Status
Part-1: Department of Animal Husbandry, Dairying and Fisheries (DAHD&F)					
1.	Aqua Pieces, Mumbai 01/53/8/675/AM-16/A-93/IC	17.3.2016	1260000 nos. of Ornamental Fishes	242.79	Comments sought from DAHD&F on 18.3.2016 and 11.11.2016.
2.	Fortune Associates, Hyderabad 01/53/162/1106/AM-16/F-16/IC	16.3.2016	10 pairs of Llamas (Llama Glama)	6.90	Comments sought from DAHD&F and MoEFCC(WL) on 18.3.2016 and 11.11.2016.
3.	Sagawadi Education and Gaushala Public Charitable Trust, Bhavnagar 01/53/8/460/AM17/S-43/IC	22.8.2016	3770 nos. of Breed Bovine Embryos	251.08	Comments sought from DAHD&F on 17.8.2016.
4.	Aquatron, Goa 01/53/8/982/AM17/A-49/IC	13.12.2016	Corals	19.35	Comments sought from DAHD&F and MoEFCC(WL) on 15.12.2016
5.	Bernadine Maria Jane Sathyanathan, Mumbai 01/53/8/989/AM17/B-20/IC	14.12.2016	2 nos. of African Grey Parrots (Psittacus Erithacus); 1 no. of Umbrella Cockatoo (Cacatua Alba); 1 no. of Blue and Gold Macaw (Ara Ararauna) and 1no. of Blue Fronted Amazon (Amazon Aestiva)	0.52	Approved as recommended by DAHD&F vide OM No. 110-106/2016 (NF-T) dated 19.1.2017 and by MoEFCC(WL) vide OM No. 3-45/2017/WL dated 13.9.2017.
RA, Mumbai may issue the import authorization to the applicant for import of 2 nos. of African Grey Parrots, 1 no. of Umbrella Cockatoo, 1 no. of Blue & Gold Macaw and 1 no. of Blue Fronted Amazon from UAE for a CIF value of Rs. 52,000 (UAE 2650 Dhs) as personal pets, subject to the conditions mentioned in MoEFCC(WL) O.M. No. 3-45/2017/WL dated 13.9.2017 and DAHD&F OM No. 110-106(NF-T) dated 19.1.2017 and with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Mumbai.					
6.	Fortune Associates, Hyderabad	14.12.2016	1 no. of Alpaca (Vicugana Pacos); 1	8777.00	Comments sought from DAHD&F and MoEFCC(WL) on

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	01/53/8/991/AM17/F-10/IC		no. of Llama (Llama Glama); 1 no. of Mandrill Monkey (Mandrillus Sphnix); 5 nos. of Lemurs (Lemur Catta) and 1 no. of Cassowary (Casuarus Bennetti)		16.12.2016.
7.	Delta Exim Services, Mumbai 01/53/8/952/AM17/D-15/IC	6.12.2016	866 pairs of exotic Macaw Parakeet Birds	15.00	Recommended by DAHD&F vide OM No. 110-106/2016 (NF-T) dated 9.2.2017 Comments sought from MoEFCC(WL) on 7.12.2016
8.	Tata Institute of Fundamental Research (NCBS), Bengaluru 01/53/8/1175/AM17/T-32/IC	17.1.2017	200 nos. of Laboratory Mice (Mus Musculus) and 200 nos. of laboratory mouse frozen sperms (straws) / mouse frozen embryos (vials)	20.46	Comments sought from DAHD&F on 24.1.2017.
9.	A.S. Agro, Mumbai 01/53/8/1084/AM17/A-57/IC	5.1.2017	12 pairs of Goats	2.10	DAHD&F vide OM dated 3.4.2017 has sought additional information from the applicant.
10.	Delta Exim Services, Mumbai 01/53/8/1120/AM17/D-16/IC	5.1.2017	10000 dzn of Live Corals (Mariculture and Aquaculture, all varieties)	5.00	Comments sought from DAHD&F on 13.1.2017. MoEFCC(WL) vide OM No. 3-14/2017/WL dated 17.3.2017 has sought information from the applicant.
11.	Sunrise Agro and Seeds, New Delhi 01/53/8/1056/AM17/S-80/IC	28.12.2016	Labeo Bata (Bata Maach)	---	Comments sought from DAHD&F on 17.2.2017.
12.	Tata Memorial Centre, Mumbai 01/53/8/1439/AM17/T-42/IC	17.3.2017	100 nos. of Live Mice (95 males and 5 females)	2.70	Comments sought from DAHD&F on 21.3.2017.
13.	Jose Maria Telleria, Manali 01/53/8/0135/AM18/J-4/IC	28.4.2017	1 no. of Pet Dog	---	Comments sought from DAHD&F on 9.5.2017.
14.	Hidden Streams, Kottakuppam, T.N. 01/53/8/0004/AM18/H-2/IC	5.4.2017	4 nos. of Kangal Puppies	1.12	Comments sought from DAHD&F on 26.4.2017.
15.	Indira Gandhi Zoological Park, Vishkhapatnam 01/53/8/185/AM18/I-3/IC	4.5.2017	4 nos. of Grant Zebras	---	Comments sought from DAHD&F on 12.5.2017. Recommended by MoEFCC(WL) vide OM No. 3-44/2017/WL dated 1.8.2017.
16.	Shabdi International, Mumbai 01/53/162/MISC/AM18/S-8/IC	2.5.2017	2 pairs of Goats	0.50	Comments sought from DAHD&F on 12.5.2017.
17.	Shabdi International, Mumbai 01/53/8/151/AM18/S-7/IC	2.5.2017	10 pairs of Goats	2.00	Comments sought from DAHD&F on 12.5.2017.
18.	Libra Aquarium, Chennai 01/53/8/121/AM18/L-1/IC	27.4.2017	15 MT of Aquatic Fish Feed	0.0001	Comments sought from DAHD&F on 15.5.2017.
19.	Nootan Fish Company, Bijoor	27.4.2017	100 nos. of Live Fish Koi	2.00	Comments sought from DAHD&F on 15.5.2017.

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20.	Renu Bhatia, Gurugram 01/53/8/266/AM18/R-5/IC	19.5.2017	1 no. of Female Dog	---	Approved as recommended by DAHD&F vide OM No. 110-104/2016-(NF-T) dated 4.9.2017.
CLA, New Delhi may issue the import authorization to the applicant for import of. 1 no. of Pet Dog from Qatar for a CIF value of Rs. nil, subject to the conditions mentioned in DAHD&F O.M. No. 110-104/2016-(NF-T) dated 4.9.2017 and with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.					
21.	Hazara Stud Farm, Ambala 01/53/8/207/AM18/H-8/IC	9.5.2017	20 nos. of Broodmares	526.34	Approved as recommended by DAHD&F vide OM No. 110-102/2016-(NF-T) dated 4.9.2017.
RA, Panipat may issue the import authorization to the applicant for import of 20 nos. of Broodmares from Ireland, USA, Canada, UK and France for a CIF value of Rs. 5,26,34,248 (Euro 7,45,000), subject to the conditions mentioned in DAHD&F O.M. No. 110-102/2016 (NF-T) dated 4.9.2017 and with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Panipat.					
22.	Heritage Equestrian Sports Academy, Mohali 01/53/8/300/AM18/H-11/IC	24.5.2017	3 nos. of Sport Horses	21.55	DAHD&F vide letter dated 27.6.2017 has sought information from the applicant.
23.	J.K. Trust, Mumbai 01/53/8/156/AM18/J-5/IC	2.5.2017	1000 nos. of Bovines Sexed Semen - HF	15.29	Comments sought from DAHD&F on 1.6.2017.
24.	Sahara Pure Eatable Corporation Ltd., Mumbai 01/53/8/275/AM18/S-15/IC	22.5.2017	1000 nos. of Frozen Bovine Gir Embryos, Milking Gir 100%	257.00	DAHD&F vide letter dated 19.7.2017 has sought information from the applicant.
25.	Heritage Equestrian Sports Academy, Mohali 01/53/8/300/AM18/H-11/IC	24.5.2017	3 nos. of Sport Horses	21.00	Comments sought from DAHD&F on 1.6.2017.
26.	Vimkuda Enterprise, New Delhi 01/53/8/369/AM18/V-4/IC	12.6.2017	25000 doses of HF Conventional Semen of Bulls	68.05	DAHD&F vide letter dated 6.7.2017 has sought information from the applicant.
27.	Nikhil Mohan, Gurgaon 01/53/162/Misc/AM-18/N-15/IC	15.6.2017	1no. of Pet Dog	0.075	Comments sought from DAHD&F on 20.6.2017.
28.	Sun Pharma Advanced Research Company Ltd., Baroda 01/53/8/407/AM18/S-26/IC	23.6.2017	20 nos. of male and female NZW non-littermates	7.53	DAHD&F vide OM No. 110-105/2016-(NF-T) dated 19.7.2017 has sought information from the applicant.
29.	Southern India Aquatech, Chennai 01/53/8/336/AM18/S-19/IC	26.6.2017	Ornamental Fishes	41.73	DAHD&F vide OM dated 2.8.2017 has informed that the application is not in the prescribed format as per the revised Sanitary Protocol for import of ornamental fishes into India.
30.	Yervada Stud and Agricultural Farm, Pune 01/53/8/460/AM18/Y-1/IC	6.6.2017	1 no. of Stallion and 3 nos. of Mares	225.29	Approved as recommended by DAHD&F vide OM No. 110-102/2016-(NF-T) dated 4.9.2017.
RA, Pune may issue the import authorization to the applicant for import of 1 no. of Stallion and 3 nos. of Broodmares from UK, Ireland, USA and UAE for a CIF value of Rs. 2,25,29,500 (USD 350,000), subject to the conditions mentioned in DAHD&F O.M. No. 110-102/2016(NF-T) dated 4.9.2017 and with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Pune.					
31.	Embassy Projects P. Ltd., Bengaluru 01/53/8/474/AM18/E-7/IC	10.6.2017	12 nos. of Sport Horses Boy	56.40	DAHD&F vide letter dated 2.8.2017 has sought information from the applicant.
32.	Water World, Howrah 01/53/8/404/AM18/W-3/IC	21.6.2017	Ornamental Fishes	54.05	DAHD&F vide OM dated 2.8.2017 has informed that the application is not in the prescribed format as

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					per the revised Sanitary Protocol for import of ornamental fishes into India.
33.	I.Z. Aquatic Life, Kolkata 01/53/8/403/AM18/I-14/IC	27.6.2017	Ornamental Fishes	53.91	DAHD&F vide OM dated 2.8.2017 has informed that the application is not in the prescribed format as per the revised Sanitary Protocol for import of ornamental fishes into India.
34.	Eldhose Benny, Kerala 01/53/8/359/AM18/E-5/IC	9.6.2017	Ornamental Fishes	30.82	DAHD&F vide OM dated 2.8.2017 has informed that the application is not in the prescribed format as per the revised Sanitary Protocol for import of ornamental fishes into India.
35.	Marine Reef Paradise, Mumbai 01/53/8/358/AM18/M-6/IC	9.6.2017	Ornamental Fishes	12.64	DAHD&F vide OM dated 2.8.2017 has informed that the application is not in the prescribed format as per the revised Sanitary Protocol for import of ornamental fishes into India.
36.	Umino Aquarium and Pet Shop, Chennai 01/53/162/Misc/AM18/U-1/IC	19.4.2017	live Ornamental Fishes	145.49	Clarification sought from the applicant on 13.7.2017.
37.	Sinjini Traders, Kolkata 01/53/162/Misc/AM18/S-20/IC	24.5.2017	Ornamental Fishes	11.91	Approved as recommended by DAHD&F vide OM No. 110-103/2016 (NF-T) dated 23.8.2017.
RA, Kolkata may issue the import authorization to the applicant for import of 1,08,000 nos. of Ornamental Fishes from GCA [as per details mentioned in ANF-2M submitted by the applicant] for a CIF value of Rs. 11,91,700 (USD 18,180.02), subject to the conditions mentioned in DAHD&F O.M. No.110-103/2016(NF-T) dated 23.8.2017 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Kolkata.					
38.	R.D. International, Kolkata 01/53/162/Misc/AM18/R-10/IC	14.6.2017	Ornamental Fishes	21.08	Approved as recommended by DAHD&F vide OM No. 110-103/2016 (NF-T) dated 23.8.2017.
RA, Kolkata may issue the import authorization to the applicant for import of 1,10,500 nos. of Ornamental Fishes from GCA [as per details mentioned in ANF-2M submitted by the applicant] for a CIF value of Rs. 21,08,860 (USD 32,444), subject to the conditions mentioned in DAHD&F O.M. No.110-103/2016(NF-T) dated 23.8.2017 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Kolkata.					
39.	Madras Crocodile Bank Trust, Mamallapuram	6.7.2017	2 nos. of Orinoco Crocodiles	---	Comments sought from DAHD&F and MoEFCC(WL) on 14.7.2017.
40.	Madras Crocodile Bank Trust, Mamallapuram 0153/8/469/AM18/M-9/IC	7.7.2017	40 nos. of Spotted Pond Turtles	---	Comments sought from DAHD&F and MoEFCC(WL) on 14.7.2017.
41.	Shefali Sharma, 01/53/8/162/AM-18/S-31/IC	6.6.2017	1 no. of Pet Dog	---	Comments sought from DAHD&F on 6.7.2017.
42.	Santosh Kumar IFS, Chief Conservator of Forest and Executive Director, Bannerghatta, Bengaluru 01/53/8/410/AM18/S-27/IC	23.6.2017	2 males and 2 females Giraffes	0.60	DAHD&F vide OM dated 19.7.2017 has sought information from the applicant. Comments sought from MoEFCC(WL) on 29.6.2017.
43.	K. Kamala IFS, Zoological Gardens, Mysuru 01/53/8/162/AM18/K-7/IC	24.6.2017	4 nos. of Zebras (1 male and 3 females)	0.80	Recommended by DAHD&F vide OM No. 110-102/2016-(NF-T) dated 4.9.2017. Comments sought from MoEFCC(WL) on 26.7.2017.
44.	K. Kamala IFS, Chamarajendra Zoological Gardens, Mysuru	6.7.2017	3:3 nos. of Green Anacondas	0.60	Recommended for approval as per DAHD&F OM No. 110-102/2016-(NF-T) dated 4.9.2017 and MoEFCC(WL) OM No. 3-

As per

	01/53/8/461/AM18/K-6/IC				47/2017/WL dated 16.8.2017. The approval of the competent authority will be sought.
45.	Tata Memorial Centre, Mumbai 01/53/8/512/AM18/T-14/IC	19.7.2017	40 nos. of live Mice	9.99	Approved as recommended by DAHD&F vide OM No. 110-105/2016-(NF-T) dated 4.9.2017.
RA, Mumbai may issue the import authorization to the applicant for import of 40 nos. of Mice from USA for a CIF value of Rs. 9,99,375 (US\$ 15,375), subject to the conditions mentioned in DAHD&F O.M. No. 110-105/2016(NF-T) dated 4.9.2017 and with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Mumbai.					
46.	Translational Health Science and Technology Institute, Faridabad 01/53/8/535/AM18/T-13/IC	24.7.2017	60 nos. of Mice	2.07	Approved as recommended by DAHD&F vide OM No. 110-105/2016-(NF-T) dated 4.9.2017.
CLA, New Delhi may issue the import authorization to the applicant for import of 60 nos. of Mice from USA for a CIF value of Rs. 2,07,926 (USD 3150.40), subject to the conditions mentioned in DAHD&F O.M. No. 110-105/2016(NF-T) dated 4.9.2017 and with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.					
47.	Translational Health Science and Technology Institute, Faridabad 01/53/8/534/AM18/T-12/IC	24.7.2017	78 nos. of Mice	18.99	Approved as recommended by DAHD&F vide OM No. 110-105/2016-(NF-T) dated 4.9.2017.
CLA, New Delhi may issue the import authorization to the applicant for import of 78 nos. of Mice from USA for a CIF value of Rs. 18,99,282 (USD 28777.18), subject to the conditions mentioned in DAHD&F O.M. No. 110-105/2016(NF-T) dated 4.9.2017 and with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.					
48.	Translational Health Science and Technology Institute, Faridabad 01/53/8/533/AM18/T-11/IC	27.7.2017	7 nos. of Mice	3.46	Approved as recommended by DAHD&F vide OM No. 110-105/2016-(NF-T) dated 4.9.2017.
CLA, New Delhi may issue the import authorization to the applicant for import of 7 nos. of Mice from USA for a CIF value of Rs. 3,46,431 (USD 5248.96), subject to the conditions mentioned in DAHD&F O.M. No. 110-105/2016(NF-T) dated 4.9.2017 and with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
49.	Your Friends Aquarium, Chennai 01/53/8/524/AM18/Y-2/IC	20.7.2017	Ornamental Fishes	119.83	Comments sought from DAHD&F on 28.7.2017.
50.	SA Zoological Centre, Bhubaneswar 01/53/8/541/AM18/S-35/IC	26.7.2017	465 nos. of live animals	230.00	DAHD&F vide OM dated 17.8.2017 has sought information from the applicant.
51.	Lets Go Fishing, Bengaluru 01/53/8/544/AM18/L-4/IC	26.7.2017	Ornamental Fishes	75.95	Approved as recommended by DAHD&F vide OM No. 110-103/2016-(NF-T) dated 23.8.2017.
RA, Bangalore may issue the import authorization to the applicant for import of 2,37,500 nos. of Ornamental Fishes from Indonesia [as per details mentioned in ANF-2M submitted by the applicant] for a CIF value of Rs. 7,595,619.18 (USD 1,16,586.57), subject to the conditions mentioned in DAHD&F O.M. No. 110-103/2016(NF-T) dated 23.8.2017 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Bangalore.					
52.	Sweta Kumari Ganguly, Kolkata 01/53/8/565/AM18/S-39/IC	2.8.2017	Ornamental Fishes	29.80	Comments sought from DAHD&F on 3.8.2017.
53.	Dr. Shantibhusan Senapati, Bhubaneswar 01/53/8/555/AM18/D-13/IC	31.7.2017	6 nos. of live Mice	---	Comments sought from DAHD&F on 9.8.2017.
54.	Tropical Fish Aquarium, Bengaluru	31.5.2017	Ornamental Fishes	330.11	Comments sought from DAHD&F on 8.8.2017.

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55.	Dr. Dinkar M. Salunke, Director, ICGB, New Delhi 01/53/162/Misc/AM18/D-14/IC	25.7.2017	3 males and 3 females live Mice	16.70	Approved as recommended by DAHD&F vide OM No. 110- 105/2016-(NF-T) dated 4.9.2017.
CLA New Delhi may issue the import authorization to the applicant for import of 6 nos. (3 males and 3 females) of Mice from USA for a CIF value of Rs. 16,70,615.32 (USD 25880.95), subject to the conditions mentioned in DAHD&F O.M. No. 110-105/2016(NF-T) dated 4.9.2017 and with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.					
56.	Swati Palanivelu Vijaya, New Delhi 01/53/8/532/AM18/S-34/IC	17.7.2017	1 no. of live Pet Cat	0.16	Approved as recommended by DAHD&F vide OM No. 110- 104/2016-(NF-T) dated 1.9.2017.
CLA, New Delhi may issue the import authorization to the applicant for import of 1 no. of Cat from USA for a CIF value of Rs. 16,000 (USD 245), subject to the conditions mentioned in DAHD&F O.M. No. 110-104/2016(NF-T) dated 1.9.2017 and with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.					
57.	Dolphin Aquarium, Kolkata 01/53/162/Misc/AM18/D-15/IC	3.8.2017	Ornamental Fishes	26.13	Comments sought from DAHD&F on 11.8.2017.
58.	Archana Kaliappan 01/53/8/Misc/AM18/A-29/IC	21.7.2017	1 no. of dog	0.59	Comments sought from DAHD&F on 21.7.2017.
59.	Swasthik Aquarists, Chennai 01/53/162/Misc/AM18/S-46/IC	23.8.2017	Ornamental Fishes	86.98	Comments sought from DAHD&F on 23.8.2017.
60.	Sea World Aquaa Systems, Thiruvananthapuram 01/53/162/Misc/AM18/S-47/IC	23.8.2017	Ornamental Fishes	45.36	Comments sought from DAHD&F on 23.8.2017.
61.	Bishan Stud and Agri Farm, Jalandhar 01/53/8/651/AM18/B-8/IC	21.8.2017	1 no. of Stallion and 5 nos. of Broodmares	130.00	DAHD&F vide OM dated 5.9.2017 has sought information from the applicant.
62.	Indian Institute Of Science, Bengaluru 01/53/8/618/AM18/I-16/IC	17.8.2017	87 nos. of live Mice & 127 nos. of Drosophila	17.67	Approved 87 nos. of mice as recommended by DAHD&F vide OM No. 110-105/2016-(NF-T) dated 4.9.2017.
RA, Bangalore may issue the import authorization to the applicant for import of 87 nos. of Mice from USA for a CIF value of Rs. 17,67,767.72 (US\$ 27133.81), subject to the conditions mentioned in DAHD&F O.M. No. 110-105/2016-TSW dated 4.9.2017 and with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Bangalore.					
63.	Umino Aquarium and Pet Shop, Chennai 01/53/8/577/AM18/U-2/IC	7.8.2017	Live Ornamental Fishes	145.49	Comments sought from DAHD&F on 22.8.2017.
64.	Dr. S.D. Mahale, Mumbai 01/53/8/586/AM18/D-16/IC	9.8.2017	Live Mice	1.70	Comments sought from DAHD&F on 22.8.2017.
65.	Patel Mohammed Sajad, Mumbai 01/53/8/579/AM18/P-11/IC	7.8.2017	2000 qty. of Ornamental Fishes	73.45	Comments sought from DAHD&F on 29.8.2017.
66.	Pearl Impex, Mumbai 01/53/8/606/AM18/P-12/IC	14.8.2017	Ornamental Fishes	129.99	Comments sought from DAHD&F on 29.8.2017.
67.	Delta Exim Services Mumbai 01/53/8/565/AM18/D-	23.8.2017	50602 nos. of Ornamental Fishes	5.06	Comments sought from DAHD&F on 30.8.2017.

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68.	Curator, Indira Gandhi Zoological Park, Visakhapatnam 01/53/8/595/AM18/C-13/IC	9.8.2017	10:10 nos. of Greater Flamingos (Phoenicopterus Roseus)	---	Recommended by DAHD&F vide OM No. 110-106/2017 (NF-T) dated 14.9.2017. Comments sought from MoEFCC(WL).
69.	Sdak Exim Solutions Pvt. Ltd., Pune 01/53/8/664/AM18/S-49/IC	23.8.2017	500 nos. of Saanen Goats	37.49	Comments sought from DAHD&F on 25.8.2017.
70.	Regional Centre for Biotechnology, Faridabad 01/53/162/Misc/AM18/R-19/IC	1.9.2017	330 nos. of Mice	38.69	Comments sought from DAHD&F on 1.9.2017.
71.	Regional Centre for Biotechnology, Faridabad 01/53/8/162/Misc/AM18/R-18/IC	1.9.2017	Sprague Dawley Rats (CrI:SD), 6-8 weeks old (20 males and 20 females) and Wistar Rats (CrI:WI), 6-8 week old (20 males and 20 females)	5.34	Comments sought from DAHD&F on 1.9.2017.
72.	Regional Centre for Biotechnology, Faridabad 01/53/162/Misc/AM18/R-20/IC	1.9.2017	Mice	0.81	Comments sought from DAHD&F on 1.9.2017.
73.	Govind Milk and Products P. Ltd., Satara, Maharashtra 01/53/162/Misc/AM18/G-25/IC	1.9.2017	3500 nos. of Bovine Semen	24.05	Comments sought from DAHD&F on 4.9.2017.
74.	Suven Life Sciences Ltd., Hyderabad 01/53/8/1832/AM18/S-51/IC	8.9.2017	200 nos. of live Sprague Dawley Rats MandF, 7-9 weeks and 200 nos. of live Wistar Rats MandF, 7-9 weeks	21.40	Comments sought from DAHD&F on 8.9.2017.
75.	C. Ravishankar, Deputy Conservator of Forest and Executive Director, Sri Chamarajendra Zoological Gardens, Mysuru 01/53/8/569/AM18/C-10/IC	2.8.2017	Zebra (Equus Quagga Boehmi)	NA	Comments sought from DAHD&F and MoEFCC(WL) on 4.8.2017.
76.	Aravind Viswambharan, Kollam 01/53/162/Misc/AM18/D-18/IC	4.9.2017	2 nos. of Parrots (Macaw)	0.10	Comments sought from DAHD&F and MoEFCC(WL) on 4.9.2017.
Part-2: Department of Industrial Policy and Promotion (DIPP) and Ministry of Environment, Forest and Climate Change (MoEFCC)					
77.	Usher Eco Power Limited, 01/53/162/MISC/AM17/U-3/IC	23.8.2016	50 ton of Rice Husk Ash	10.42	Recommended by DIPP vide OM No. 9/55/2016-TSW dated 29.9.2016 subject to NOC of MoEFCC. Comments sought from MoEFCC vide OM dated 3.10.2016 and 31.3.2017.
78.	Shree Rubber Tech, Nagpur 01/53/8/494/AM17/S-44/IC	9.8.2016	6242 MT of waste / scrap / used rubber tyres and tubes (with sidewall cut / multi-cut / shreds)	307.35	Recommended for 1332 MT by DIPP vide OM No. 9/54/2016-TSW dated 28.11.2016. Comments sought from MoEFCC on 6.9.2016. MoEFCC vide OM

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					No. 5-13/2013-HSMD dated 3.2.2017 has informed that the application is under process.
79.	Kesar Colour Chem Industries, Mumbai 01/53/8/173/AM17/K-9/IC	8.9.2016	5 MT of Refused Derived Fuel	5000.00	DIPP vide OM No. 9/32/2016-TSW dated 29.9.2016 has suggested that in the first instance, the applicant may be advised to seek NOC from MoEFCC. Comments sought from MoEFCC on 31.3.2017.
80.	GRP Ltd., Mumbai 01/53/8/1057/AM17/G-22/IC	28.12.2016	5000 MT of used, waste and scrap rubber tyres, cut into two or multiple-cut pieces, press / baled or in shred form	335.00	Recommended by DIPP vide OM No. 9/1/2017-TSW dated 20.1.2017. Comments sought from MoEFCC on 2.1.2017.
81.	Pilot Industries Ltd., Delhi 01/53/8/1157 /AM17/P-26/IC	12.1.2017	7500 MT of waste acid lead batteries (ISRI: Rail and Rains, Radio, Racks, Relay, Ropes, Rakes)	4337.55	DIPP vide OM No. 9/13/2017-TSW dated 22.2.2017 has sought information from the applicant. Recommended by MoEFCC vide OM No. 23-213/2012-HSMD dated 8.5.2017.
82.	Sadguru Enterprises, Wada 01/53/8/1321/AM17/S-103/IC	17.2.2017	3500 MT scrap of waste rubber tyres in shredded or 1 cut or 2 cuts or 3 cuts and scrap of waste rubber tyres	83.30	Recommended for 1948 MT by DIPP vide OM No. 9/15/2017-TSW/70 dated 17.5.2017. Comments sought from MoEFCC on 9.3.2017.
83.	Satyam Rubber Co., Morbi, Gujarat 01/53/8/1378 /AM17/S-104/IC	8.3.2017	2000 MT of rubber scrap of tubes, tyres, conveyor belts, etc.	10.00	DIPP vide OM No. 9/19/2017-TSW/42 dated 25.8.2017 has sought information from the applicant. Comments sought from MoEFCC on 15.3.2017.
84.	ISGEC Hitachi Zosen Ltd., Nodia 01/53/8/1428/AM17/I-47/IC	15.3.2017	64 nos. of retreated tyres (for use in 650 MT Hydraulic in plant movement and jacking system)	31.93	DIPP vide OM No. 9/23/2017-TSW/46 dated 31.3.2017 has sought information from the applicant. The applicant vide letter dated 6.9.2017 has furnished the reply.
85.	Singodaa Industries, Bharuch 01/53/162/00062 /AM17/S-107/IC	17.3.2017	20000 MT of battery plate scrap	1400.00	Recommended by DIPP vide OM No. 9/20/2017-TSW/49 dated 10.04.2017. Comments sought from MoEFCC on 20.3.2017.
86.	Kerala Rubber and Reclaims Ltd., Kochi 01/53/162/MISC/AM18/K-2/IC	5.5.2017	1200 MT of tyre buffing powder and 1200 MT of used tyre cuttings	171.90	DIPP vide OM No. 9/30/2017-TSW/77 dated 18.5.2017 has sought information from the applicant. Comments sought from MoEFCC on 12.5.2017.
87.	Great Town Trading P. Ltd., Mumbai 01/53/162/Misc/AM18/G-8/IC	16.5.2017	1000 MT of Solid Recovered / Replacement Fuel (SRF) (municipal wastes)	41.18	Comments sought from DIPP on 17.7.2017 on the advice of DC&PC. DIPP vide OM dated 21.7.2017 has suggested that in the first instance the applicant may be advised to obtain NOC from MoEFCC. Comments sought from MoEFCC on 29.5.2017.
88.	Shree Cement Ltd., Ajmer 01/53/8/1485/AM17/S-111/IC	29.3.2017	500 tons of Solid Recovered Fuel (SRF) – allied industrial /	6.86	Comments sought from DIPP on 17.7.2017 on the advice of DC&PC. DIPP vide OM No. 9/43/2017-TSW dated 19.7.2017

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			commercial wastes		has sought information from the applicant, which has been communicated to the applicant on 16.8.2017.
					Comments sought from MoEFCC on 29.5.2017.
89.	Gulati Udyog, Bhilai 01/53/8/501/AM18/G-18/IC	17.7.2017	34000 MT of used rubber tyres with multiple-cuts or single-cut or shredded in press-baled or loose form	1547.00	Recommended by DIPP vide OM No. 9/47/2017-TSW/112 dated 24.7.2017.
					Comments sought from MoEFCC on 19.7.2017.
90.	Navicom Technology International Pvt. Ltd., Mumbai 01/53/8/521AM18/N-21/IC	20.7.2017	400 kg of Hydrolit CA 1.0-3.0 mm	0.65	Not recommended by DIPP vide OM No. 9/52/2017-TSW/131 dated 18.8.2017 as the firm is not actual user. The Committee decided to reject the case.
91.	Sri Eshwar Rubber Crumb, Srikakulam 01/53/8/574/AM18/S-41/IC	7.8.2017	20000 MT of waste pairings D scrap of rubber (other than hard rubber), and powders and granules obtained from it	938.60	Approved as recommended by DIPP vide OM No. 9/56/2017-TSW/140 dated 4.9.2017 and by MoEFCC vide OM No. 23-135/2014-HSMD dated 31.7.2017.
RA, Visakhapatnam may issue the import authorization to the applicant for import of 4880 MT of Used Rubber Tyres Scrap (multi-cuts/shredded) (loose or press baled) for manufacture of crumb rubber from GCA for a proportionate CIF value, subject to the conditions mentioned in MoEFCC O.M. No. 23-135/2014-HSMD dated 31.7.2017 and with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Visakhapatnam.					
92.	Miracle Reclaim Rubber Coimbatore Pvt. Ltd., Kerala 01/53/8/508/AM18M-14/IC	18.7.2017	300 MT of used tyre scrap (pressed and baled, multi-cut, shredded)	18.37	DIPP vide OM dated 21.8.2017 has sought information from the applicant.
					Comments sought from MoEFCC on 9.8.2017.
93.	SNR Reclamations Pvt. Ltd., Ludhiana 01/53/8/606/AM18/S-44/IC	1.8.2017	2000 MT of used Butyl rubber tubes scrap with one-cut or multiple-cuts / baled / shredded / pressed	160.00	Recommended by DIPP vide OM No. 9/62/2017-TSW dated 17.8.2017.
					Comments sought from MoEFCC on 11.8.2017.
94.	Shree Mangal Radhika Industries, Sonipat 01/53/8/603/AM18/S-42/IC	10.8.2017	4000 MT of used tyres and tubes scrap with one-cut or multiple-cuts / baled / shredded / pressed	320.00	Recommended by DIPP vide OM No. 9/61/2017-TSW/125 dated 17.8.2017.
					Comments sought from MoEFCC on 26.7.2017.
95.	MS Lexus Technologies Power, Amroha 01/53/8/1617/AM18/M-18/IC	9.08.17	1825 MT of Drained Battery Scrap	250.26	Not recommended by DIPP vide OM No. 9/63/2017-TSW/138 dated 30.8.2017 as the drained battery scrap will be used for stock and sale. The Committee decided to reject the case.
96.	Godfrey Phillips India Ltd., New Delhi 01/53/8/1393/AM18/G-23/IC	30.8.17	18000000 nos. of Tax Stamps	60.30	Approved as recommended by DIPP vide OM No. 9/41/2017-TSW/144 dated 8.9.2017.
CLA, New Delhi may issue the import authorization to the applicant for import of 1,80,00,000 nos. of Tax Stamps from Egypt for a CIF value of Rs. 60,30,000 (USD 90,000) for affixing on the 1,80,00,000 packets of cigarettes to be manufactured and exported by the firm to Egypt, subject to actual user condition besides other usual conditions of import authorization.					
97.	Godfrey Phillips India Ltd., New Delhi 01/53/8/1392/AM18/G-24/IC	30.8.17	2000000 nos. of Tax Stamps	12.99	Approved as recommended by DIPP vide OM No. 9/41/2017-TSW/145 dated 8.9.2017.
CLA, New Delhi may issue the import authorization to the applicant for import of 20,00,000 nos. of Tax Stamps from Kenya for a CIF value of Rs. 12,99,800 (USD 19,400) for affixing on the 20,00,000 packets of cigarettes to be manufactured and exported by the firm to Kenya, subject to actual user condition besides other usual conditions of					

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import authorization.

98.	Kohinoor Reclamations, Kathua 01/53/3/655/AM18/K- 8/IC	21.08.17	4500 MT of Used Rubber Tyres and Tubes Scrap (multiple cuts / shreds / press baled)	202.50	DIPP vide OM dated 7.9.2017 has sought information from the applicant. Recommended by MoEFCC vide OM No. 23-251/2012-HSMD dated 7.7.2017.
99.	Euro Ceramics Ltd., Mumbai 01/53/8/498/AM18/E- 8/IC	14.7.17	5000 MT of Aggregate Stone / Broken Stone	162.50	Approved as recommended by DIPP vide OM No. 9/44/2017- TSW/114 dated 1.8.2017. DIPP had recommended subject to NOC from MoEFCC, MoEFCC vide e-mail dated 9.9.2017 has informed that the item is not regulated under Hazardous and other Wastes (Management and Trans-boundary Movement) Rules, 2016.

RA, Mumbai may issue the import authorization to the applicant for import of. 3826 MT of Aggregate Stone / Broken Stone [as per description given in DIPP O.M. No. 9/44/2017/TSW dated 1.8.2017] from GCA for a proportionate CIF value, subject to the condition that no stone size shall exceed 165 cubic cm and with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Mumbai.

Part-3: Ministry of Steel (MoS)

100.	Shivam Iron and Steel Co. Ltd., Kolkata 01/53/8/436/AM18/S- 28/IC	29.6.2017	50000 MT of Slag Ferro Manganese	320.21	Approved ex-post facto as recommended by MoS vide OM No. 17(1)/2017-RM-1 dated 31.8.2017.
101.	Sree Bholey Alloys Pvt. Ltd., Bokaro 01/53/8/1482/AM18/S- 40/IC	31.7.2017	Ferro Manganese Slag	27.55	Approved ex-post facto as recommended by MoS vide OM No. 17(3)/2017-RM-1 dated 4.9.2017.
102.	Modern India Con-Cast Ltd., Kolkata 01/53/8/1402/AM18/M- 12/IC	21.7.2017	50000 MT of Ferro Manganese Slag	3900.00	The Committee member from MoS informed that their NOC will be sent shortly. The Committee gave in-principle approval and recommended that the case may be considered on file when NOC is received from MoS.
103.	Berry Alloys Ltd., Kolkata, 01/53/162/Misc/AM18/B- 9/IC	31.8.2017	20000 MT of Ferro Manganese Slag	1432.60	The Committee member from MoS informed that their NOC will be sent shortly. The Committee gave in-principle approval and recommended that the case may be considered on file when NOC is received from MoS.

Part-4: Department of Chemicals and Petrochemicals (DC&PC) and Ministry of Environment, Forest and Climate Change (MoEFCC)

104.	Chirag Enterprises, Jamnagar 01/53/162/1126/AM- 16/C-46/IC	21.3.2016	2000 MT of Acrylic Plastic scrap	630.00	Recommended 800 MT by DC&PC vide OM No. 25016/2/2013-PC II dated 10.3.2016. Comments awaited from MoEFCC.
105.	Meghmani Organics Ltd., Ahmedabad 01/53/8/691/AM-16/M- 78/IC	31.3.2016	170000 kg of Carbon Tetrachloride	17.19	Comments sought from DC&PC on 6.4.2016. Recommended 170 MT by MoEFCC vide OM No. 11/7/2016- OC dated 26.4.2016.
106.	Rajdeep Plastics, Jamnagar 01/53/8/43/AM-17/R-4/IC	27.4.2016	500 MT of Acrylic Plastic scrap	204.00	Comments sought from DC&PC on 5.5.2016. Comments awaited from MoEFCC.
107.	Globe Products, Jamnagar 01/53/8/42/AM-17/G-3/IC	27.4.2016	500 MT of Acrylic Plastic Sheet scrap	204.00	Comments sought from DC&PC on 5.5.2016. Comments awaited from

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108.	Gadre Marine Exports Pvt. Ltd., Ratnagiri. 01/53/8/00069/AM17/G-6/IC	11.5.2016	600 cu.m. of Anaerobic Granular Start-up sludge	91.26	MoEFCC. Comments sought from DC&PC on 19.5.2016.
109.	United States Pharmacopeia India Pvt. Ltd., Hyderabad 01/53/8/295/AM17/U-2/IC	22.6.2016	5 lt of 1,1,1, Trichloroethane	7.20	Comments sought from DC&PC on 4.7.2016.
110.	Sun Acrylics Pvt. Ltd., Mumbai 01/53/162/Misc/AM17/S-66/IC	19.10.2016	460 MT of Acrylic Plastic Sheet scrap	161.00	Comments sought from DC&PC and MoEFCC on 24.10.2016, a copy of the application has been sent again to MoEFCC.
111.	Shree Ganesh Vyapar Udyog, Mumbai 01/53/162/Misc/AM17/S-65/IC	19.10.2016	320 MT of Acrylic Plastic Sheet scrap	112.00	Comments sought from DC&PC and MoEFCC on 24.10.2016, a copy of the application has been sent again to MoEFCC.
112.	Yashoda International, Faridabad 01/53/171/68/AM17/Y-1/IC	1.12.2016	18 tons of Grade-B Foam scrap	4.41	Comments sought from DC&PC and MoEFCC on 6.12.2016.
113.	Saarjay Chemicals Pvt. Ltd., Ahmedabad 01/53/8/1089/AM17/S-83/IC	5.1.2017	100 MT of Zinc Ash	41.40	Comments sought from DC&PC on 25.1.2017.
114.	MM Aqua Technologies Ltd., Gurgaon 01/53/162/MISC/AM17/M-42/IC	28.2.2017	1000 MT of Plastic scrap	374.00	Comments sought from DC&PC and MoEFCC on 8.3.2017.
115.	Om Vinyl Pvt. Ltd., Ghaziabad 01/53/8/1981/AM17/O-12/IC	27.3.2017	100 MT of PVC scrap	35.00	Comments sought from DC&PC and MoEFCC on 29.3.2017.
116.	RMG Polyvinyl India Ltd., Ghaziabad 01/53/8/1476/AM17/R-44/IC	27.3.2017	500 MT of Industrial PVC films	167.50	Comments sought from DC&PC and MoEFCC on 29.3.2017.
117.	Syngene International Ltd., Bengaluru 01/53/8/422/AM18/S-29/IC	29.6.2017	(i) Acetic Anhydride (ii) Akovaz (Ephedrine Sulfate 50 mg/ml) (iii) Ephedrine Sulfate	28.97	Comments sought from DC&PC on 11.7.2017.
118.	Gujarat Fluorochemicals Ltd., Mumbai 01/53/8/563/AM18/G-20/IC	1.8.2017	15000 kg of Asahiklin AK-225 (HCFC-225/ca/cb)	48.60	Comments sought from DC&PC and MoEFCC on 9.8.2017.
119.	Aerocom Cushions Pvt. Ltd., Nagpur 01/53/8/258/AM18/A-16/IC	26.4.2017	300 MT of PU foam scrap, grade-A	71.42	DIPP vide OM No. 9/38/2017-TSW dated 13.6.2017 has suggested to seek comments from DC&PC, comments sought from DC&PC.
Part-5: Department of Electronics and Information Technology (DeitY) and Ministry of Environment, Forest and Climate Change (MoEFCC)					
120.	Dell International Services India Pvt. Ltd., Bengaluru 01/53/8/154/AM18/D-6/IC	2.5.2017	used computer parts	4148.60	DeitY vide e-mail dated 17.5.2017 has informed that the case is under process. Comments sought from MoEFCC.
121.	Agile Electric Sub Assembly Pvt. Ltd., Chennai 01/53/00552/AM17/A-4/IC	15.4.2017	4 nos. of automatic data processing machines and units	3.30	Comments sought from DeitY on 15.5.2017.
122.	Bharat Electronics	20.4.2017	10000 kg of	222.60	Approved ex-post facto as

	Limited, Bengaluru 01/53/8/0136/AM18/B-3/IC		Chromium Powder		recommended by DeitY vide OM No. 16 (5)/2017-IPHW dated 8.9.2017.
123.	Allison Transmission India P. Ltd., Kanchipuram 01/53/8/308/AM18/A-18/IC	26.5.2017	1 no. of GM 4L80 transmission	208320	Comments sought from DeitY. Comments sought from DHI on 22.9.2017.
124.	Schneider Electric System, 01/53/8/928/AM17/S-73/IC	29.11.2016	1921 nos. of Switch Chassis	15.28	DeitY vide letter dated 1.6.2017 has sought information from the applicant.
125.	Dark Line Copier, Navi Mumbai 01/53/8/492/AM18/D-10/IC	12.7.2017	4000 nos. of old and used Digital Multifunctional Devices and Printers	500.00	Comments sought from DIPP and MoEFCC on 14.7.2017.

Part-7: Ministry of Environment, Forest and Climate Change - Ozone Cell (MoEFCC-O)

126.	Stallion Enterprises, Mumbai 01/53/8/559/AM17/S-47/IC	26.8.2016	10 MT of R-124	102.51	MoEFCC-O vide letter dated 18.1.2017 has sought information from the applicant.
127.	Krishna Antioxidants Pvt. Ltd., Mumbai 01/53/8/1492/AM17/K-32/IC	3.4.2017	20000 kg of HCFC-141B (1,1-dichloro-1-fluoroethane)	53.60	Comments sought from MoEFCC-O on 3.4.2017.
128.	Ceasefire Industries Pvt. Ltd., Pune 01/53/8/193/AM18/C-3/IC	8.5.2017	50000 kg of Dichlorotrifluoroethane (HCFC-123)	326.40	Comments sought from MoEFCC-O on 9.5.2017.
129.	Huntsman International India P. Ltd., Mumbai 01/53/8/327/AM18/H-12/IC	31.5.2017	400 MT of Hydrochlorofluoro Carbon (HCFC-141B)	1100.00	Comments sought from MoEFCC-O on 6.6.2017.
130.	East West Engineering Company, Delhi 01/53/8/330/AM18/E-3/IC	1.6.2017	3000 kg of recycled Halone 1211 gas and 2000 kg of recycled Halone 1301 gas	97.50	Comments sought from MoEFCC-O on 6.6.2017.
131.	PI Industries Ltd., Udaipur 01/53/566/AM18/P-9/IC	7.8.2017	900 kg of 2-chloro-1,1-difluoroethane (HCFC-142)	17.14	Comments sought from MoEFCC-O on 4.8.2017.
132.	Proton Gases (India) Pvt. Ltd., Panvel 01/53/8/581/AM18/P-10/IC	8.8.2017	400 MT of HCFC-141B	741.00	Comments sought from MoEFCC-O on 9.8.2017.
133.	Aarti Industries Ltd., Mumbai 01/53/8/233/AM-18/A-17/IC	17.5.2017	59 kg of Bromofluoromethane	50.27	MoEFCC-O vide OM No. 11/16/2017-OC dated 17.8.2017 has sought information from the applicant. Recommended by DPharma vide OM No. 36012/17/2014-Norms dated 12.7.2017.

Part-8: Ministry of Environment, Forest and Climate Change - Wildlife Division (MoEFCC(WL))

134.	Ziaul Hoque, Firdous Industries, Assam 01/53/162/1131/AM-16/Z-5/IC	28.3.2016	7.5 kg of Thymelaeaceae Aquilaria Crassna (compound oil)	0.51	Comments sought from MoEFCC(WL) on 31.3.2016.
135.	Gautam Trading Company, Delhi 01/53/162/MISC/AM-17/G-2/IC	26.4.2016	40 MT of Saussurea Lappa	12.99	MoEFCC(WL) vide OM No. 3-44/2016/WL dated 30.5.2016 has sought information from the applicant. Comments sought from Ministry of AYUSH on 3.5.2016.
136.	Asim Ghosh, Mumbai 01/53/8/598/AM17/A-34/IC	1.9.2016	1 no. of male Bull Eik Trophy (Taxidermy)	1.75	MoEFCC(WL) vide letter dated 25.10.2016 has sought information from Wildlife Institute

137.	Adinath Veterinary Products P. Ltd., Indore 01/53/8/466/AM18/A-26/IC	7.7.2017	1 no. of RD 706 Remote Injection Gun and 1 no. of RD 406 Remote Injection Pistol	1.87	of India. Approved as recommended by MoEFCC(WL) vide OM No. 3-48/2017/WL dated 30.8.2017.
RA, Indore may issue the import authorization to the applicant for import of 1 no. of RD 706 Remote Injection Gun and 1 no. of RD 406 Remote Injection Pistol from Germany for a CIF value of Rs. 1,87,120 (Euro 2339) for supply to Dy. Chief Conservator of Forest, Pandarkwada Division, Maharashtra (1 no.) and Divisional Forest Officer, Assam State Zoo Division, Guwahati (1 no.) for use in humane treatment of wild animals as recommended by Chief Wildlife Warden, Maharashtra and Assam, subject to other necessary statutory clearances besides other usual conditions of import authorization.					
138.	Adinath Veterinary Products P. Ltd., Indore 01/53/8/467/AM18/A-27/IC	7.7.2017	7 nos. of Gut 50 Tranquilizing Gun Applicator	7.24	Approved as recommended by MoEFCC(WL) vide OM No. 3-49/2017/WL dated 31.8.2017.
RA, Indore may issue the import authorization to the applicant for import of 7 nos. of Gut 50 Tranquilizing Gun Applicators from Germany for a CIF value of Rs. 7,24,229 (Euro 9052.86) for supply to CF(Accounts), o/o Addl. PCCF, Financial Management, Government of Gujarat (5 nos.) and DCF, Banaskantha Forest Division, Gujarat (2 nos) for use in humane treatment of wild animals, subject to the recommendation of Chief Wildlife Warden, Gujarat and other necessary statutory clearances besides other usual conditions of import authorization.					
139.	Hi-Tech Advance Products, Indore 01/53/8/564/AM18/H-16/IC	2.8.2017	4 sets of Veterinary Equipment / Tranquilizer Equipment / CO2 Injection Rifles and accessories	7.22	Comments sought from MoEFCC(WL) on 3.8.2017.
140.	A and S Creations, New Delhi 01/53/8/1123/AM18/A-33/IC	24.8.2017	4 nos. of MOD 400-3 and 6 nos. of MOD 500 Collars	1.73	Comments sought from MoEFCC(WL) on 30.8.2017.
141.	A and S Creations, New Delhi 01/53/8/1123/AM18/A-25/IC	1.9.2017	1 no. of GPS-Tags Bird Solar GPRS 90G and 3 nos. of GPS-Tags Bird Solar GPRS 48G	7.40	Comments sought from MoEFCC(WL) on 6.9.2017.
142.	Joseph Xavier, Kerala 01/53/8/1998/AM18/J-15/IC	6.9.2017	1 crate of Hunting Trophies	1.20	Comments sought from MoEFCC(WL) on 8.9.2017.
143.	Renju Karian, Kerala 01/53/8/1999/AM18/R-22/IC	6.9.2017	1 crate of Hunting Trophies	1.59	Comments sought from MoEFCC(WL) on 8.9.2017.
144.	V.M. Maniyar Exports, Surat 01/53/8/2249/AM18/V-11/IC	8.9.2017	37.85 MT of Australian Plantation Sandalwood (Santalum Spicatum); 650.15 MT of Sandalwood Logs, Butts, Roots (Santalum Spicatum, Santalum Lanceolantum) and 52 MT of Sandalwood Logs, Butts Roots (Santalum Album)	5855.54	Comments sought from MoEFCC(SU Div.) on 30.8.2017.
145.	AandS Creations, New Delhi 01/53/8/559/AM18/A-30/IC	11.7.2017	3 nos. of Night Vision Binocular Trackers 3x42	0.78	Comments sought from MoEFCC(WL) on 9.8.2017. Recommended by DRDO vide letter No. DIC/SCOMET/4802/M/17 dated 24.8.2017.
Part-9: Department of Heavy Industry (DHI)					
146.	Vidur Tools Pvt. Ltd., Navi Mumbai	21.3.2017	100 MT of Tungsten scrap	1500.00	DHI has sought information from the applicant, which has been

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	01/53/8/1454/AM17/V-34/IC				communicated to the applicant.
147.	Volkswagen Group Sales India Pvt. Ltd., Mumbai 01/53/8/445/AM18/V-6/IC	5.7.2017	1754 nos. of car parts for Porsche	3681.42	The Committee member from DHI informed that the applicant is not responding to clarifications sought. The Committee decided to reject the case.
Part-10A: Ministry of Home Affairs (MHA) – Prov. Div.					
148.	National Security Guard, New Delhi 01/53/162/950/AM-15/N-47/IC	11.3.2015	128 nos. of Sniper Rifles	951.53	Comments sought from MHA on 24.3.2015.
149.	Rolta India Ltd., Mumbai 01/53/8/521/AM17/R-14/IC	17. 8.2016	8 nos. of Hand-held Thermal Imagers	172.52	MHA vide letter dated 15.3.2017 has sought information from security agencies.
150.	DG, Indo-Tibetan Border Police, New Delhi 01/53/8/524/AM17/T-15/IC	18.8.2016	5 nos. of Water Jet Disrupters with 50 nos. of cartridges	51.91	MHA vide letter dated 1.8.2017 has informed that representative of ITBP has informed that the subject item has already been procured. However, ITBP has been advised to confirm in this regard.
151.	Continental Defence Solutions P Ltd., New Delhi 01/53/8/871/AM17/C-19/IC	4.11.2016	1 no. of Sniper Rifle and 300 nos. of ammunitions	00.203	Comments sought from MHA on 21.11.2016.
152.	National Security Guard, New Delhi 01/53/8/889/AM17/N-23/IC	9.11.2016	140 nos. of Simunition Systems	343.25	Comments sought from MHA on 24.11.2016.
153.	Economic Explosives, Nagpur 01/53/8/936/AM17/E-17/IC	5.12.2016	35000 nos. of ammunitions for UGL and 200421 nos. of grenades for Automatic Grade Launchers (AGL)	7827.74	Comments sought from MHA on 6.12.2016.
154.	Alpha Design Technologies Pvt. Ltd., Bengaluru 01/53/8/1122/AM17/A-60/IC	6.1.2017	12 nos. of Corner Shots	37.92	MHA vide letter No. 13012/01/16- Prov.II dated 7.2.2017 has sought information from the applicant.
155.	Tonbo Imaging India Pvt. Ltd., Bengaluru 01/53/8/1185/AM17/T-35/IC	18. 1.2017	75 nos. of Rifle Mounted Thermal Imagers	392.70	Comments sought from MHA on 24.1.2017.
156.	Dinex India Pvt. Ltd., Dehradun 01/53/8/1318/AM17/D-21/IC	23.2.2017	300000 nos. of empty cases, unprimed hulls neutron++ Rosso 127012	8.62	MHA vide letter dated 31.3.2017 has sought information from the applicant, reply received from the applicant has been forwarded to MHA.
157.	National Security Guard, New Delhi 01/53/8/1324/AM18/N-4/IC	26.4.2017	8 sets of Multipurpose Long Range Surveillance Cameras	337.42	Comments sought from MHA on 1.5.2017.
158.	National Security Guard, New Delhi 01/53/8/321/AM18/N-8/IC	26. 5.2017	1 no. of SIG 7167.62 NATO Semi 16 inch and 1 no. of MPX 9mn 8 inch Autor	3.92	Comments sought from MHA on 1.6.2017.
159.	National Security Guard, New Delhi 01/53/8/349/AM18/N-10/IC	5.6.2017	2 sets of Multipurpose Long Range Surveillance Cameras	84.35	Comments sought from MHA on 7.6.2017.
160.	National Security Guard,	12. 6.2017	Spare parts of Pistols	00.97	Comments sought from MHA on

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	New Delhi 01/53/8/370/AM18//N-11/IC		Beretta and 12 Bore SPAS Guns		20.6.2017.
161.	ND Importers, New Delhi 01/53/8/387/AM18/N-14/IC	15. 6.2017	blank guns and blank cartridges	44.99	Comments sought from MHA on 20.6.2017.
162.	Pahwa Manufacturers, Sitapur 01/53/8/366/AM18/P-2/IC	12. 6.2017	3000 kg of CBS -3 powder (propellant)	32.63	Comments sought from MHA on 20.6.2017.
163.	Seena Gupta, Jaipur 01/53/162/Misc/AM18/S-24/IC	10.6.2017	1 no. of Digital Flying Camera	1.19	Comments sought from MHA on 16.6.2017.
164.	National Security Guard, New Delhi 01/53/8/397/AM18/N-18/IC	19.6.2017	28 nos. of Multi Grenade Launchers with accessories, spares and gauges	106.46	Comments sought from MHA on 21.6.2017.
165.	Medical Sensors India Pvt. Ltd., Bengaluru 01/53/162/Misc/AM18/M-13/IC	14.7.2017	25 nos. of Night Equipment and 100 nos. of 24 GHZ Radars for speed monitoring	131.30	Comments sought from MHA on 28.07.2017.
166.	Rangsons Defence Solutions Pvt. Ltd., Bengaluru 01/53/8/538/AM18/R-15/11/IC	24.7.2017	1 no. of X- Band Radar Transponder	3.50	Comments sought from MHA on 28.7.2017.
167.	Addl. Director General of Police Operations, Andhra Pradesh 01/53/8/599/AM18/A-32/IC	9.0.2017	Spare Parts of 9 mm Glock-19 Pistols	0.86	Comments sought from MHA on 22.8.2017.
168.	General Manager (Airport Systems), Airport Authority of India, New Delhi 01/53/8/648/AM18/G-22/IC	21.8.2017	18 nos. of Water Jet Disrupters, model: WJD-1 including 720 nos. of cartridges	196.08	Comments sought from MHA on 25.8.2017.
169.	Elcome Integrated System P. Ltd., Mumbai 01/53/8/1903/AM18/E-10/IC	5.9.2017	3 nos. of Nautoscan NX, 25 KW X-Band up, with 8 ft. Antenna complete with all accessories and 3 nos. of Nautoscan NX, 30 KW X-Band up, with 12 ft. Antenna complete with all accessories	145.25	Comments sought from MHA on 8.9.2017.
170.	Secured Lines, Thane 01/53/8/1234/AM18/S-50/IC	28.8.2017	88 nos. of Handheld Thermal Imaging Devices	---	Comments sought from MHA on 30.8.2017.
Part-10B: Ministry of Home Affairs (MHA) – IS Div.					
171.	World Sales Corporation, New Delhi 01/53/8/736/AM17/W-7/IC	10.10.2016	378000 nos. of arms and ammunitions	84.35	Comments sought from MHA on 19.10.2016.
172.	Sharda Gun House, New Delhi 01/53/8/452/AM17/S-41/IC	13.10.2016	2500 nos. of Air Pistols / Air Rifles / Air Guns	140.00	Comments sought from MHA on 03.11.2016.
173.	Abhinav Futuristics Pvt. Ltd., New Delhi 01/53/8/831/AM17/A-43/IC	27.10.2016	10000 nos. of PCP Air Pistols, 177 cal (7.5 Joules) and 1000 nos. of Air Pistols, 177 cal (7.5 Joules)	1555.95	MHA vide OM No. V 11026/139/2016-Arms dated 25.3.2017 has informed that if the firm has a valid license, they may send a certified copy of it and if

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					not, then first they may apply to obtain license; before applying for import of these restricted items. Reply received from the applicant has been forwarded to MHA on 26.4.2017.
174.	Abhinav Futuristics Pvt. Ltd., New Delhi 01/53/8/832/AM17/A-44/IC	27.10.2016	10000 nos. of APX Air Rifles, 177 cal (7 Joules) and 1000 nos. of Air Rifles, 177 cal (7.5 Joules)	1555.95	MHA vide OM No. V 11026/139/2016-Arms dated 25.3.2017 has informed that if the firm has a valid license, they may send a certified copy of it and if not, then first they may apply to obtain license; before applying for import of these restricted items. Reply received from the applicant has been forwarded to MHA on 26.4.2017.
175.	JD Sports, New Delhi 01/53/8/589/AM17/J-13/IC	13.10.2016	500 nos. of Blank Pistols	40.00	Comments sought from MHA on 11.11.2016.
176.	VKC and Sons Advanced Devices Pvt. Ltd., New Delhi 01/53/8/1064/AM17/V-24/IC	3.1.2017	2500 pcs. of Air Pistols, 177 cal (1.9 Joules)	125.33	Comments sought from MHA on 6.1.2017.
177.	Bhargav Arms Company, Jammu 01/53/8/1125/AM17/B-22/IC	9.1.2017	674 nos. of arms and ammunitions	20.19	Comments sought for MHA on 13.1.2017.
178.	Dinex India Pvt. Ltd., Dehradun 01/53/8/1194/AM17/D-18/IC	29.1.2017	150000 nos. of Primed Hulls 12 70 16	4.38	Comments sought from MHA on 27.1.2017.
179.	Ankur Flourides, Ghaziabad 01/53/8/1376/AM17/A-74/IC	6.3.2017	arms and ammunitions	56.07	Comments sought from MHA on 8.3.2017.
180.	Narendra Explosives Ltd., New Delhi 01/53/8/0019/AM18/N-3/IC	10.4.2017	arms and ammunitions	5.25	Comments sought from MHA on 5.5.2017.
181.	Vikas Verma, New Delhi 01/53/8/447/AM18/V-7/IC	5.5.2017	2 nos. of 30/06 Bore Rifles with conversion kit and accessories	8.88	Comments sought from MHA (Arms Division) on 14.7.2017.
182.	OIS Advanced Technology Pvt. Ltd., New Delhi 01/53/8/577/AM-16/O-9/IC	14.1.2016	3 nos. of Night Vision Devices	5.53	MHA vide OM No. 24011/11/2013-Prov.I dated 17.1.2017 has informed that PM Division deals with NOCs for CAPFS / State Police only. Application has been sent to IS Division of MHA.
183.	OIS Advanced Technology Pvt. Ltd., New Delhi 01/53/8/576/AM-16/O-8/IC	14.1.2016	1 no. of UAV/Drone System	6.17	MHA vide OM No. 24011/11/2013-Prov.I dated 17.1.2017 has informed that PM Division deals with NOCs for CAPFS / State Police only. Application has been sent to IS Division of MHA.
184.	Avaana Software and Services Pvt. Ltd., New Delhi 01/53/8/131/AM-14/A-23/IC	23.2.2016	500 nos. of Unmanned Aerial Vehicles	250.00	MHA vide OM No. 24011/11/2013-Prov.I dated 17.1.2017 has informed that PM Division deals with NOCs for CAPFS / State Police only. Application has been sent to IS Division of MHA.

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185.	National Security Guard, New Delhi 01/53/8/396/AM18/N-17/IC	19.6.2017	829 nos. of Pistols glock-19 along with spares and accessories	393.83	Comments sought from MHA (Arms Division) on 21.6.2017.
186.	Gagandeep Singh Dhawan, New Delhi 01/53/8/405/AM18/G-15/IC	16.5.2017	2 nos. of 357 Sig Pistols with conversion kit	4.50	Comments sought from MHA (Arms Division) on 11.7.2017.
187.	Dinex India Pvt. Ltd., Dehradun 01/53/8/475/AM18/D-11/IC	11.7.2017	288000 nos. of Primers, hunting cap type 29	5.00	Comment sought from MHA (Arms Division) on 26.7.2017.
188.	Addl. Director General Of Police, Operations (OCTOPUS), Andhra Pradesh 01/53/8/568/AM17/A-31/IC	2.8.2017	Glock-26 (9x19 mm) Pistol (Gen 4), each with 9 mm magazine- 2 nos., speed loader- 1 no., cleaning brush- 1 no. and cleaning rod-1 no.	00.95	Comments sought from MHA (Arms Division) on 4.8.2017.
189.	RPM2 Ins, New Delhi 01/53/162/Misc/AM18/R-16/IC	8.8.2017	Pepperball anti-riot equipment	29.98	Comments sought from MHA (Arms Division) on 10.8.2017 and 23.8.2017.
Part-11: Defence Research and Development Organisation (DRDO)					
190.	Sonar Marine Consultant Pvt. Ltd., Mumbai 01/53/8/479/AM18/S-32/IC	13.7.2017	Parachute Rocket Red, Hand Flare Red, Smoke Float Orange, Mob Signal S/L, Line Thrower (LTR)	105.59	Recommended by DRDO vide letter No. DIC/SCOMET/4802/M/17 dated 23.8.2017 subject to NOC from DDP, Min. of Defence. The application has been forwarded to DDP.
191.	Surya Telecom Pvt. Ltd., Panchkula 01/53/8/652/AM18/S-48/IC	21.8.2017	1 no. of Night Vision Device	1.21	Recommended by DRDO vide OM No. DIC/SCOMET/4802/M/17 dated 19.9.2017 subject to NOC from DDP, Min. of Defence. The application has been forwarded to DDP.
192.	B.U. Combines, Srinagar 01/53/8/1654/AM18/B-10/IC	4.9.2017	4 nos. of 1827 F Walnut 550 mm Barrel Sprint Nitrided Cat. Rep. Rifles with standard accessories	8.90	Approved as recommended by DRDO vide OM No. DIC/SCOMET/4802/M/17 dated 18.9.2017.
RA, Srinagar may issue the import authorization to the applicant for import of 4 nos. of Biathlon Rifles along with allied accessories from Germany for a CIF value of Rs 8,90,000 (Euro 11,087.78) for High Altitude Warfare School, C/o 56 APO subject to usual conditions of import authorization.					
193.	Larsen and Toubro Limited, Mumbai 01/53/8/2307/AM18/L-6/IC	8.9.2017	Spares of components related to 155 mm / 52 calibre tracked (TR) Self Propelled (SP) Guns	200609	Approved as recommended by DRDO vide OM No. DIC/SCOMET/4802/M/17 dated 19.9.2017.
RA, Mumbai may issue the import authorization to the applicant for import of 1820 nos. of spares of components related to 155 mm / 52 Calibre Tracked (TR) Self Propelled (SP) Guns (as per ANF-2M) from Korea for Indian Army, Ministry of Defence for a CIF value of Rs. 20,06,09,02,061 (Euro 303,953,057.48) subject to usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Mumbai.					
Part-12: Ministry of Petroleum and Natural Gas (MP&NG)					
194.	SI Group India Pvt. Ltd., Mumbai 01/53/8/785/AM17/S-67/IC	14.10.2016	2000 MT of DI Isobutylene (DIB)	1755.00	MP&NG vide letter No. P-19011/13/2016-Sup dated 29.3.2017 has sought information from the applicant.
195.	Tata Motors Ltd., Mumbai 01/53/8/868/AM17/T-21/IC	4.11.2016	220000 litre of BS EN 0590 Grade E Winter Diesel (2010374)	131.68	MP&NG vide letter dated 27.6.2017 has sought information from the applicant.
196.	Reliance Industries Ltd., Mumbai	6.3.2017	600 MT of Isopar L Fluids (Isoparaffinic)	414.60	MP&NG vide letter dated 18.7.2017 has requested to

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	01/53/8/1389/AM17/R-40/IC		Hydrocarbons)		specify provisions under which DGFT has sought their comments, reply received from the applicant has been forwarded to MP&NG on 24.08.2017.
197.	Reliance Industries Ltd., Mumbai 01/53/8/1388/AM17/R-39/IC	6.3.2017	600 MT of Isopar H Fluids (Isoparaffinic Hydrocarbons)	414.60	MP&NG vide letter dated 18.7.2017 has requested to specify provisions under which DGFT has sought their comments, reply received from the applicant has been forwarded to MP&NG on 24.08.2017.
198.	Honda Motorcycle and Scooter India Pvt. Ltd., Gurgaon 01/53/8/465/AM18/H-14/IC	6.7.2017	1824 kg of CEC-Legislative Fuel (Euro IV Gasoline)	5.33	MP&NG vide letter dated 1.8.2017 has sought information from the applicant.
199.	Ford India Pvt. Ltd., Ahmedabad 01/53/8/1199/AM18/F-1/IC	3.7.2017	2380 kg of CEC-Legislative Fuel (Euro IV Diesel)	6.91	Recommended for approval as per MP&NG OM No. P-12019(11)/3/2017 dated 12.9.2017.
200.	Pon Pure Chemical India P. Ltd., Chennai 01/53/8/657/AM18/P-13/IC	23.8.2017	2000 MT of EXXSOL D-40	1173.60	Comments sought from MP&NG 25.8.2017.
Part-13: Department of Telecommunications (DoT)					
201.	Balkrishna Industries Ltd., Mumbai 01/53/162/730/AM-16/B-24/IC	23.10.2015	2 nos. of Radio Transmitters	0.25	DoT vide letter dated 20.10.2016 has informed that information from the applicant is awaited.
202.	Nova Integrated System Ltd., New Delhi 01/53/8/509/AM17/N-11/IC	12.8.2016	1 no. of Display System Development Software	nil	DoT vide letter dated 14.9.2016 has sought information from the applicant.
203.	Navicom Technology, Navi Mumbai 01/53/8/983/AM17/N-27/IC	13.12.2016	1 no. of Raymarine RD418D	1.00	Comments sought from DoT on 15.12.2016.
204.	LandT Hydrocarbon Engineering Ltd., Surat 01/53/8/1296/AM17/L-14/IC	21.2.2017	1 no. of Transmitter with complete accessories	18.34	Comments sought from DoT on 27.2.2017.
205.	Mormugao Port Trust, Goa 01/53/8/1353/AM17/M-43/IC	28.2.2017	1 no. of Radar System with transceivers (2 nos.) and antenna (1 no.), 1 no. of AIS System and CCTV Camera with accessories (a) 1 no. of long range and (b) 1 no. of short range	225.69	Comments sought from DoT on 15.3.2017.
206.	Navicom Technology International Pvt. Ltd., Mumbai 01/53/8/0021/AM18/N-2/IC	11.4.2017	2 nos. of Raymarine RD418D	1.00	Comments sought from DoT on 26.4.2017.
Part-15: Directorate General of Civil Aviation (DGCA)					
207.	JSW Steel Coated Products Ltd., Mumbai 01/53/8/181/AM17/J-2/IC	26.5.2016	1 no. of Aircraft (Beechcraft 1900D Airliner)	2014.50	Comments sought from DGCA on 30.5.2016.
208.	JSW Steel Coated Products Ltd., Mumbai 01/53/8/182/AM17/J-3/IC	26.5.2016	1 no. of Aircraft (Cessna Citation)	3021.75	Comments sought from DGCA on 30.5.2016.
209.	Gyrox Aviation Pvt. Ltd.,	11.11.2016	1 no. of Gyroplane	---	Clarification sought form the

	New Delhi 01/53/8/825/AM17/G-19/IC				applicant on 9.11.2016, reply is awaited.
210.	Srijan Systems Pvt. Ltd., New Delhi 01/53/8/876/AM17/S-70/IC	9.11.2016	200 nos. of Capa Cartridges and 5 nos. of Capa Launchers	0.77	Comments sought from DGCA on 11.11.2016.
211.	A.R. Raja Ranjan, Chennai 01/53/162/Misc/AM18/A-15/IC	12.5.2017	1 no. of Drone DJI Inspire 2 Camera	2.01	DGCA vide letter No. 05-13/2014-AED-Vol-III dated 14.6.2017 has informed that they have sought information from the applicant.
212.	Airport Authority of India, New Delhi 01/53/8/1293/AM18/A-34/IC	28.8.2017	DVOR and accessories	1318.39	Approved as recommended by DGCA vide OM No. AV.27066/01/2017/-ANSS dated 12.09.2017.
CLA, New Delhi may issue the import authorization to the applicant for import of DVOR and its accessories [as per details given in ANF-2M] from South Korea for a CIF value of Rs. 13,18,39,672 (USD 2043867.50), subject to actual user condition besides other usual conditions of import authorization.					
213.	Sky Wanderers Pvt. Ltd., Ahmedabad 01/53/8/1703/AM18/S-52/IC	31.8.2017	1 no. of Hi-Flyer tethered Helium Balloon	nil	Comments sought from DGCA on 14.9.2017.
Part-16: Ministry of Textiles (MoT)					
214.	Sri Balaji Steels, Tiruppur 01/53/8/609/AM18/S-45/IC	14.8.2017	1000000 nos. of Used Jute Bags	72.60	Comments sought from MoT on 30.8.2017.
215.	Pooja Polymers, Mumbai, 01/53/8/1602/AM18/P-16/IC	31.8.2017	100 MT of all types of Aramid Textile Wastes and 100 MT of all types of Technical Textile Wastes	70.00	Comments sought from MoT on 4.9.2017.
Part-18: Petroleum and Explosives Safety Organisation (PESO)					
216.	HSL Asia Ltd., New Delhi 01/53/290/AM18/H-10/IC	13.5.2017	Explosives	403.32	Approved as recommended by PESO vide letter No. E-25(38)60/2016 dated 14.6.2017. The Committee in meeting No. 3/AM18 had deferred the case to seek utilization details of import licences issued during the last three years. The applicant vide letter dated 6.9.2017 has informed that they have supplied the material to M/s ONGC, M/s Cairn, M/s BG Exploration and Petroleum India Ltd..
CLA, Delhi may issue the import authorization to the applicant for import of Explosives [as per details given in ANF-2M] from USA for a CIF value of Rs. 40332201.29 (USD 619542.26) for carrying out oil exploration and perforation of oil wells, subject to actual user condition besides other usual conditions of import authorization.					
217.	Indian Explosives Pvt. Ltd., Kolkata 01/53/162/Misc/AM18/I-7/IC	23.5.2017	59200 pcs. of detonators	451.32	Recommended by PESO vide letter No. E-25(38)/80/2009/III dated 22.6.2017. The Committee in meeting No. 4/AM18 had deferred the case to seek utilization details of import licences issued during the last three years. Reply dated 28.8.2017 given by the firm does not mention details of end-user.
218.	Indian Explosives Pvt. Ltd., Kolkata 01/53/162/Misc/AM18/I-8/IC	23.5.2017	67200 pcs. of i-kon TM detonators	450.10	Recommended by PESO vide letter No. E-25(38)/80/2009/III dated 22.6.2017. The Committee in meeting No. 4/AM18 had

					deferred the case to seek utilization details of import licences issued during the last three years. Reply dated 28.8.2017 given by the firm does not mention details of end-user.
219.	Gulf Oil Corporation Ltd., Hyderabad 01/53/8/614/AM18/G-21/IC	14.8.2017	216000 nos. of Cartridge Primers (P. Caps) Cx2000 (type 209)	0.4	Approved as recommended by PESO vide letter No. E-25(38)91/2016 dated 19.9.2017
RA, Hyderabad may issue the import authorization to the applicant for import of 2,16,000 nos. of Cartridge Primers (P.Caps) CX2000 (type 209) from France for a CIF value of Rs. 3,17,795 (Euro 4212) subject actual user condition besides other usual conditions of import authorization.					
Part-19: Department of Pharmaceuticals (DPharma)					
220.	Amway India Enterprise Pvt. Ltd., New Delhi 01/53/8/152/AM18/A-9/IC	2.5.2017	60 MT of Fish Lipid Oil	600.00	In meeting No. 5/18, the Committee observed that no import authorization from DGFT is required as the item under the ITC(HS) code 15042020 is freely importable. However, the applicant has informed that due to high free fatty acid value, the item is not 'free'. The Committee decided to seek comments from Min. of Health, Dept. of Food and PD and FSSAI.
221.	Ajanta Pharma Ltd., Mumbai 01/53/8/220/AM18/A-14/IC	15.5.2017	500 kg of Chloriodomethane	42.70	Comments sought from DPharma on 1.6.2017.
222.	Cadila Healthcare Ltd., Ahmedabad 01/53/8/235/AM18/C-4/IC	17.5.2017	4500 kg of Theophylline Anhydrous 200M	79.31	Comments sought from DPharma on 1.6.2017.
223.	Verve Human Care Laboratories, Delhi 01/53/8/1393/AM18/V-9/IC	20.7.2017	200 kg of Pethidine HCL	49.50	Comments sought from DPharma on 2.8.2017.
224.	Verve Human Care Laboratories, Delhi 01/53/8/1394/AM18/V-8/IC	20.7.2017	50 kg Morphine Sulphate	18.75	Comments sought from DPharma on 3.8.2017.
Part-20: Atomic Energy Regulatory Board (AERB)					
225.	International Environment Consulting 01/53/8/933/AM17/I-36/IC	1.12.2016	1.85 MBq Cf-252 Fission Foil	5.00	Confirmation sought from AERB on 26.12.2016, which is awaited. The Committee decided to seek original NOC from the applicant.
226.	International Environment Consulting 01/53/8/932/AM17/I-37/IC	1.12.2016	1850 MBq (50 mCi) Ge-68 Germanium Chloride Solution	9.00	Confirmation sought from AERB on 26.12.2016, which is awaited. The Committee decided to seek original NOC from the applicant.
227.	Jasch Industries Ltd., Delhi 01/53/8/1462/AM18/J-2/IC	28.3.2017	5 nos. of KR 85 Beta Source 7.4 GBq (200 mCi)	4.72	Comments sought from AERB on 26.4.2017.
228.	Jasch Industries Ltd., Delhi 01/53/8/1462/AM18/J-1/IC	23.2.2017	10 nos. of KR 85 Beta Source 7.4 GBq (200 mCi)	20.34	Comments sought from AERB on 26.4.2017.
229.	Jasch Industries Ltd., Delhi 01/53/8/561/AM18/J-11/IC	1.8.2017	2 nos. of AM-241 Gamma Source 37 GBq (1000 mCi) E64444	8.32	Comments sought from AERB on 9.8.2017.
230.	Jasch Industries Ltd., Delhi	1.8.2017	21 nos. of Kr-Beta Source 7.4 GBq (200	43.20	Comments sought from AERB on 9.8.2017.

	01/53/8/562/AM18/J-12/IC		mCi); AM-241 Gamma Source 11.1 GBq (300 mCi) C64444 and Source 111 GBq (3000 mCi) E64444		
Part-21: Miscellaneous					
231.	Mukka Sea Food Industries Pvt. Ltd., Bengaluru 01/53/8/430/AM17/M-13/IC	25.7.2016	500 MT of Fish Oil	483.15	Department of Agriculture Co-operation vide OM dated 25.10.2016 has forwarded the application to Fisheries Division.
232.	Janatha Fish Meal and Oil Products, Udupi 01/53/8/429/AM17/J-8/IC	25.7.2016	500 MT of Fish Oil	483.15	Department of Agriculture Co-operation vide OM dated 25.10.2016 has forwarded the application to Fisheries Division.
233.	Insha Traders, Maharajgan 01/53/8/680/AM17/I-25/IC	21.9.2016	750 MT of Fresh Ginger	96.79	Comments sought from Department of Agriculture Co-operation on 28.9.2016.
234.	Janatha Fish Meal and Oil Products, Udupi 01/53/8/700/AM17/J-16/IC	1.9.2016	500 MT of Fish Body Oil (crude)	561.00	Department of Agriculture Co-operation vide OM dated 25.10.2016 has forwarded the application to Fisheries Division.
235.	Indian Institute of Science Education and Research, Pune 01/53/8/839/AM17/I-33/IC	20.10.2016	200 tubes / vials of Zebrafish Lines (fertilized eggs)	736.18	Comments sought from Department of Biotechnology on 31.10.2016.
236.	Nagory Innovative Arts Pvt. Ltd., Kanpur 01/53/8/981/AM17/N-25/IC	13.12.2016	864 nos. of Handicraft items	11.84	Comments sought from Ministry of MSME on 15.12.2016.
237.	SulfoZyme Agro (India) Pvt. Ltd., Jamnagar 01/53/8/1102/AM17/S-82/IC	5.1.2017	1000 MT of Brass Dross; 1000 MT of Zinc Ash; 600 MT of Slag Ash residues containing copper and 300 MT of other alloys (durid)	650.03	Comments sought from Department of Fertilizers on 25.1.2017.
238.	Saife Vetmed, Delhi 01/53/8/357/AM17/S-33/IC	12.7.2016	4050 kg of Kunafin (parasitic wasps of house and stable flies)	100.00	DAHD&F vide OM dated 6.12.2016 has suggested to forward the application to Entomology Department of Ministry of Agriculture.
239.	Maa Shakti Traders, Bihar 01/53/162/MISC/AM18/M-2/IC	12.5.2017	800 MT of Fresh Ginger	160.0	Comments sought from Department of Agriculture Co-operation on 15.5.2017.
240.	Nagory Innovative Arts Pvt. Ltd., Kanpur 01/53/8/25/AM18/N-6/IC	18.5.2017	Handicraft items	11.84	Ministry of MSME vide OM dated 12.7.2017 has informed that the product is not regulated by them and have no comments to offer. The Committee decided to seek comments from MoEFCC(WL).
241.	Madras Security Printers Pvt. Ltd., Chennai 01/53/8/276/AM18/M-10/IC	22.5.2017	12 ton of CBSI MICR Cheque Papers	14.92	Comments sought from Department of Economic Affairs on 14.7.2017.
242.	Madras Security Printers Pvt. Ltd., Chennai 01/53/8/1276/AM18/M-19/IC	28.8.2017	12 MT of Paper for security printing and 2.5 MT of Security Paper with watermark and thread	18.73	Comments sought from Department of Economic Affairs on 30.8.2017.

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243.	National Brain Research Centre, Manesar, Haryana 01/53/8/0137/AM18/N-6/IC	28.4.2017	5 nos. of African Zika MR766 and 5 nos. of Brazilian Zika Paraiba 2015	Rs. 649	ICMR vide letter dated 12.9.2017 has suggested to seek information / documents from the applicant.
244.	K.K. Traders, Amritsar 01/53/8/468/AM18/K-9/IC	7.7.2017	2500 kg of Castor SAC (Castoerum), grade 1 and grade 2	395.61	DIPP vide OM No. 9/50/2017-TSW/116 dated 8.8.2017 has suggested to consult Ministry of AYUSH, comments being sought from Ministry of AYUSH.

Part-22: Gold dore and Silver dore

245.	R.K.M. Overseas, Coimbatore 01/53/8/938/AM17/R-25/IC	6.12.2016	10 MT of Gold Dore	259651.20	The Committee decided to examine the case on file in the light of Trade Notice No. 14 dated 24.8.2017 and seek the approval of DGFT.
246.	Augmont Enterprises Pvt. Ltd., Mumbai 01/53/8/141/AM18/A-6/IC	2.5.2017	10 MT of Gold Dore	?	
247.	Abans Jewels Pvt. Ltd., Mumbai 01/53/218/AM18/A-8/IC	11.5.2017	10 MT of Gold Dore	247299.00	
248.	M.D. Overseas Ltd., New Delhi 01/53/162/MISC/AM18/M-3/IC	15.5.2017	30 MT of raw Gold Dore bars	823422.57	
249.	Paraj Exim, Delhi 01/53/8/192/AM18/P-1/IC	4.5.2017	5 MT of Gold Dore	150786.70	
250.	R.G. Refineries Pvt. Ltd., Rudrapur 01/53/162/MISC/AM18/R-3/IC	9.5.2017	2 MT of Gold Dore	530 crore	
251.	Altim Metals LLP, New Delhi 01/53/8/201/AM18/A-7/IC	28.4.2017	10 MT of Gold Dore	251798.90	
252.	Diamond Forever International, Mumbai 01/53/8/3053/AM18/D-20/IC	18.9.2017	20 MT of Gold Dore	547260.00	
253.	Jalan and Company, Delhi 01/53/162/Misc/AM18/J-13/IC	17.8.2017	4 MT of Gold Dore and 10 MT of Silver Dore	109000.00	
254.	LKS Bullion (Import and Export) Pvt. Ltd., Ahmedabad 01/53/8/303/AM18/L-3/IC	24.5.2017	1 MT of Gold Dore	24000.00	
255.	Sonigara Jewellers Private Limited, Pune 01/53/8/329/AM18/S-21/IC	31.5.2017	2 MT of Gold Dore	53000.00	The Committee rejected the case as item for import is not silver dore and import is for trading purpose. The Committee deferred the case as the applicant has been given import authorisation for 3 MT gold dore this month and the Committee decided to see the utilisation capacity of the applicant.
256.	Rail Coach Engineers, Solan 01/53/8/328/AM18/R-7/IC	31.5.2017	10 MT of Gold Dore	251798.98	
257.	Aditi Chains Private Limited, Salem 01/53/8/2735/AM18/A-37/IC	14.9.2017	21 MT of Silver bars and granules	8000.02	
258.	GGC Gujarat Gold Centre Pvt. Ltd., Ahmedabad 01/53/162/Misc/AM18/G-26/IC	31.8.2017	50 MT of Silver Dore	25000.00	

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259.	D'bro's Jewels Private Limited, Chennai 01/53/8/414/AM18/D-9/IC	23.7.2017	2 MT of Gold Dore	52099.99	The Committee decided to examine the case on file in the light of Trade Notice No. 14 dated 24.8.2017 and seek the approval of DGFT.
260.	R.K. Jewels, Rohtak 01/53/8/161/AM18/R-1/IC	3.5.2017	2 MT of Gold Dore	47175.93	

5. *A816* The meeting ended with vote of thanks to the chair.
